

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :31/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/37680/2024 ARBP/49/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
2	D-ARBP/37700/2024 ARBP/50/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
3	D-ARBP/37702/2024 ARBP/51/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
4	D-ARBP/37712/2024 ARBP/52/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
5	D-ARBP/37690/2024 ARBP/53/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
6	D-ARBP/37693/2024 ARBP/54/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
7	D-ARBP/37715/2024 ARBP/55/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
8	D-ARBP/37722/2024 ARBP/56/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
9	D-ARBP/37726/2024 ARBP/57/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
10	D-BLAPL/26016/2024 BLAPL/8852/2024	PINTU @ SUBHRAJIT PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KONARK /30 /2024 J.M.F.C.,KONARK(Puri) GR/0000118/2024
11	D-BLAPL/26023/2024 BLAPL/8853/2024	BHISMA SUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LATHOR /171 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000027/2024

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12	D-BLAPL/26026/2024 BLAPL/8854/2024	BUTA KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D 2(A)CC/0000408/2024
13	D-BLAPL/25996/2024 BLAPL/8855/2024	RAJ DALABEHERA VS STATE OF ODISHA	PULLIN MARTHA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
14	D-BLAPL/26030/2024 BLAPL/8856/2024	NIRANJAN @ TAINCHU KHURA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /151 /2013 C.J.M.,NAWAPARA(Nuapada ) ST/0000047/2024
15	D-BLAPL/25995/2024 BLAPL/8857/2024	BUDHIA @ KAMALAKANTA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /607 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000919/2024
16	D-BLAPL/26035/2024 BLAPL/8858/2024	BIKRAM KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /11 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000127/2023
17	D-BLAPL/26041/2024 BLAPL/8859/2024	SAMIRA MANDAL VS STATE OF ODISHA	AVIRAM PATRA VS	PAHALA /357 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001568/2024
18	D-BLAPL/26068/2024 BLAPL/8860/2024	BIKASH MAHAKUD @ PINTU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	TURUMUNGA /139 /2022 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000014/2023
19	D-BLAPL/26071/2024 BLAPL/8861/2024	SURAJ BISOYI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	BELLAGUNTHA /315 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001117/2024
20	D-BLAPL/26090/2024 BLAPL/8862/2024	SANTOSH SETHI @ SANTOSH KUMAR SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /653 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001047/2024
21	D-BLAPL/25887/2024 BLAPL/8863/2024	PINTU @ SUBHRAJIT PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ASTARANGA /21 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000139/2024
22	D-BLAPL/25675/2024 BLAPL/8864/2024	BALU JADAB VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /122 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000130/2023
23	D-BLAPL/25881/2024	SK. KURBAN	JYOTIRMAYA SAHOO	/ /0

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	BLAPL/8865/2024	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000121/2024
24	D-BLAPL/25875/2024 BLAPL/8866/2024	SIMANCHAL GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000387/2024
25	D-BLAPL/26115/2024 BLAPL/8867/2024	SUBUDHI SAHU VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000132/2024
26	D-BLAPL/26285/2024 BLAPL/8868/2024	BENNELA UMASHANKAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	POTTANGI /57 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000047/2022
27	D-BLAPL/26142/2024 BLAPL/8869/2024	DHANIA @ DHANESWAR SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /427 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000139/2024
28	D-BLAPL/25830/2024 BLAPL/8870/2024	SK.IBADULLA @ SK.IBADULLA KURBAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
29	D-BLAPL/26146/2024 BLAPL/8871/2024	SANDEEP AGARWAL @ SANDIP KU AGRWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /162 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000843/2024
30	D-BLAPL/26385/2024 BLAPL/8872/2024	RITU BARIK @ RAMAKANTA BARIK VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000132/2024
31	D-BLAPL/26147/2024 BLAPL/8873/2024	BIJAY DIXIT @ BIJAYA KUMAR DIXIT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /631 /2022 S.D.J.M.,BHADRAK(Bhadrak ) GR/0003214/2022
32	D-BLAPL/25809/2024 BLAPL/8874/2024	KUNU @JAGANNATH MUNDA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	KEONJHAR SADAR /402 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000408/2022
33	D-BLAPL/23202/2024 BLAPL/8875/2024	SURESH DUSUSRA BARIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SEMILLIGUDA /28 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000025/2024
34	D-BLAPL/25803/2024 BLAPL/8876/2024	ANIL PALEYA VS	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /181 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sund

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35	D-BLAPL/26195/2024 BLAPL/8877/2024	STATE OF ODISHA BISWAJIT KALAS @ BISWOJIT KALAS VS	JYOTIRMAYA SAHOO VS	Spl/0000139/2021 TANGI (KHURDA) /557 /2024 J.M.F.C,TANGI(Khordha ) GR/0000520/2024
36	D-BLAPL/24204/2024 BLAPL/8878/2024	STATE OF ODISHA SUSANTA KUMAR NAYAK VS	MOHAMMED RIAZ VS	PIRAHAT P.S /168 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001699/2024
37	D-BLAPL/25800/2024 BLAPL/8879/2024	STATE OF ODISHA PRASANTA BHATI VS	RAJEET ROY VS	PUINTALA /237 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001364/2024
38	D-BLAPL/25784/2024 BLAPL/8880/2024	STATE OF ODISHA CHINTA NIRIKI VS	BASUDEV MISHRA VS	MACHHKUND /78 /2019 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000039/2019
39	D-BLAPL/24290/2024 BLAPL/8881/2024	STATE OF ODISHA BABITA KANHAR VS	SURYASNATA MOHAPATRA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000008/2024
40	D-BLAPL/24488/2024 BLAPL/8882/2024	STATE OF ODISHA RAJESH SAHOO VS	PRAVAT KUMAR NAYAK VS	ANGUL SADAR PS /119 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000031/2024
41	D-BLAPL/26394/2024 BLAPL/8883/2024	STATE OF ODISHA AJAYA MOHAPATRA @ MUNA VS	DEVASHIS PANDA VS	BASELI SAHI PS /38 /2023 2ND A.D.J.,PURI(Puri) TR/0000083/2023
42	D-BLAPL/24542/2024 BLAPL/8884/2024	STATE OF ODISHA ARIF KHAN VS	AMIT BISWAL VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000144/2024
43	D-BLAPL/25531/2024 BLAPL/8885/2024	STATE OF ODISHA TINA BEHERA VS	BIDESHI KUMAR GHADEI VS	CHOUDWAR /367 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000127/2024
44	D-BLAPL/25623/2024 BLAPL/8886/2024	STATE OF ODISHA SUBHASISH PANDA VS	ARIJEET MISHRA VS	MAHILA P.S.(BBSR) /166 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001664/2023
45	D-BLAPL/25424/2024 BLAPL/8887/2024	STATE OF ODISHA IMATAJ KHAN @ RAKO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SPL.TASK FORCE /26 /2021 2ND A.D.J.,PURI(Puri) TR/0000010/2022

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46	D-BLAPL/25388/2024 BLAPL/8888/2024	SUBRAT BISWAS VS STATE OF ODISHA	AMIT BISWAL VS	ORKEL /201 /2024 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000245/2024
47	D-BLAPL/25721/2024 BLAPL/8889/2024	JAYARAM MUDULI VS STATE OF ODISHA	BASUDEV BARIK VS	MATHILI /43 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000039/2021
48	D-BLAPL/25255/2024 BLAPL/8890/2024	JITENDRA PASWAN VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000080/2024
49	D-BLAPL/25827/2024 BLAPL/8891/2024	KANHA MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /223 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000456/2024
50	D-BLAPL/25122/2024 BLAPL/8892/2024	RABI @ RABINARAYAN BHUYAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAHALDA /40 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000024/2024
51	D-BLAPL/25849/2024 BLAPL/8893/2024	HEMA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000037/2024
52	D-BLAPL/25901/2024 BLAPL/8894/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ASTARANGA /21 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000139/2024
53	D-BLAPL/26004/2024 BLAPL/8895/2024	RAHIM HARIJAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	UMERKOTE /49 /2023 ADJ,UMERKOTE(Nabarangapur ) TR/0000008/2023
54	D-BLAPL/25903/2024 BLAPL/8896/2024	HAFIZ KHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ASTARANGA /21 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000139/2024
55	D-BLAPL/25349/2024 BLAPL/8897/2024	HAPIZ KHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KONARK /30 /2024 J.M.F.C.,KONARK(Puri) GR/0000118/2024
56	D-BLAPL/25706/2024 BLAPL/8898/2024	SANGRAM PRADHAN @ CHANDAN VS STATE OF ODISHA	DIPTIREKHA NANDA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000014/2024
57	D-BLAPL/25902/2024	MADHUSUDAN MOHANTY	KSHIROD KUMAR ROUT	BALANGA /97 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8899/2024	VS STATE OF ODISHA	VS	J.M.F.C.,NIMAPARA(Puri) GR/0000441/2024
58	D-BLAPL/25899/2024 BLAPL/8900/2024	DEEPAK BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DELANGA /61 /2024 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000406/2024
59	D-BLAPL/26006/2024 BLAPL/8901/2024	LALIT KUMAR MOHANTY VS THE STATE OF ODISHA	MANAS RANJAN PATRA VS	NIHALPRASAD /259 /2023 JMFC, GONDIA(Dhenkanal) GR/0000600/2023
60	D-BLAPL/25491/2024 BLAPL/8902/2024	ASHOK KUMAR NAYAK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// SPL.JUDGE,BALASORE(Baleshwar) Spl/0000201/2024
61	D-CMAPL/37617/2024 CMAPL/266/2024	UNION OF INDIA VS BIJAYA KUMAR DEHURI	PRABHU PRASANNA BEHERA (C.G.C.) VS	// () //
62	D-CMAPL/37536/2024 CMAPL/267/2024	NAMITA SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// () //
63	D-CMAPL/37643/2024 CMAPL/268/2024	SAMAR RANJAN NAYAK VS STATE OF ODISHA	ADV. VS	// () //
64	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI VS GOPESWARI PANIGRAHI	ADV. VS	// () //
65	D-CMP/36454/2024 CMP/955/2024	TAPASWAINI PADHY VS T.RAJGOPAL TORA	SUJATA JENA VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar EP/0000001/2017
66	D-CMP/36750/2024 CMP/956/2024	ANTRYAMI BHOI VS NABA KISHORE BEHERA	RAJALAXMI NAYAK VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001957/2013
67	D-CMP/34535/2024 CMP/957/2024	STATE BANK OF INDIA, MUNIGUDA BRANCH VS NIBEDITA NAYAK	AKHYAYA KUMAR MISRA VS	// A.D.J., GUNUPUR(Rayagada ) Fao/0000006/2023
68	D-CMP/34572/2024 CMP/958/2024	JYOTSNAMAYEE MOHAPATRA VS	SANJAYA KUMAR PATRI VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr

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69	D-CMP/36451/2024 CMP/959/2024	TUKUNA NAYAK TAPASWAINI PADHY VS T. RAJGOPAL TORA	SUJATA JENA VS	CS/0000101/2009 // CIVIL JUDGE (SD),BALLIGUDA(Kandhar EC/0000001/2017
70	D-CMP/34028/2024 CMP/960/2024	SUBRAT KUMAR BATU@BADU VS AINTHI BADU	JAYDEEP PAL VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho TS/0000230/1996
71	D-CMP/37329/2024 CMP/961/2024	NABIN KUMAR MEHER VS BIPIN KUMAR MEHER	SUDEEP KUMAR SARANGI VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000133/1999
72	D-CMP/34550/2024 CMP/962/2024	STATE BANK OF INDIA, MUNIGUDA BRANCH VS AMAR SOREN	AKHYAYA KUMAR MISRA VS	// A.D.J., GUNUPUR(Rayagada ) Fao/0000005/2023
73	D-CMP/35466/2024 CMP/963/2024	NARAYAN MAHAPATRA VS MADHUSUDAN MOHAPATRA	LALIT KUMAR MAHARANA VS	// 1ST A.D.J.,PURI(Puri) Fao/0000028/2003
74	D-CMP/34556/2024 CMP/964/2024	STATE BANK OF INDIA, RAYAGADA VS NAMITA DAS	AKHYAYA KUMAR MISRA VS	// A.D.J., GUNUPUR(Rayagada ) Fao/0000008/2023
75	D-CMP/35797/2024 CMP/965/2024	SITESH CHANDRA TRIPATHY VS ALEENA ACHARYA	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CS/0000472/2019
76	D-CMP/35965/2024 CMP/966/2024	BRUNDABAN S NAYAK VS KASINATH S NAYAK	MAHESWAR MOHANTY VS	// 1st ADDL CIVIL JUDGE(SD), BERHAMPU IA/0000035/2023
77	D-CMP/36817/2024 CMP/967/2024	BISHNU CHARAN PANDA VS SARALA PANDA	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000004/2022
78	D-CMP/37030/2024 CMP/968/2024	BIREN BISWAS VS ANIL MAHANTA @ MATA	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BALASO Fao/0000055/2023
79	D-CMP/37138/2024 CMP/969/2024	RAMA KRUSHNA PUSPALAK VS HIRAN KUMAR DUTTA	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),PURI(Puri) TS/0000192/2024

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80	D-CMP/37440/2024 CMP/970/2024	SHAHANAZ BEGUM VS MD. ARMANUL HAQUE	BHAKTI PRASAD PATNAIK VS	// CIVIL JUDGE (JD),ROURKELA(Sundargar EC/0000002/2017
81	D-CONTC/36893/2024 CONTC/6484/2024	ASHOK KUMAR PUROHIT VS SURENDRA KUMAR, ADDL. CHIEF SECY. G.A AND P.G	TRILOCHAN NANDA VS	// ()
82	D-CONTC/37512/2024 CONTC/6485/2024	SOUMYA SOURAV DEBTA VS ADITYA GOYAL, IAS	ADV. VS	// ()
83	D-CONTC/37158/2024 CONTC/6486/2024	JANAKI DAS VS SHALINI PANDIT, IAS	ADV. VS	// ()
84	D-CONTC/37161/2024 CONTC/6487/2024	PRADEEP KUMAR SAHU VS ASWATHY S, IAS	ADV. VS	// ()
85	D-CONTC/37289/2024 CONTC/6488/2024	SANATAN BISWAL VS SHAIKH SAGID, OAS-1(JB)	BISWAJIT MOHAPATRA VS	// ()
86	D-CONTC/37299/2024 CONTC/6489/2024	SUJAYA KUMAR DHIR VS LOPAMUDRA MOHANTY, OAS	TANMAY MISHRA VS	// ()
87	D-CONTC/37305/2024 CONTC/6490/2024	SANJIB KUMAR PANDA VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// ()
88	D-CONTC/37307/2024 CONTC/6491/2024	SURYANARAYAN BEHERA VS SMITA MOHANTY, ASST. DIRECTOR HORTICULTURE, KHORDA	ADV. VS	// ()
89	D-CONTC/37311/2024 CONTC/6492/2024	PITAMBAR PAL VS SALINI PANDIT, IAS	ADV. VS	// ()
90	D-CONTC/37398/2024 CONTC/6493/2024	KAILASH CHANDRA MOHANTY VS ASWATHY S., IAS	ADV. VS	// ()
91	D-CONTC/37438/2024	DHARANIDHAR BARIK	ADV.	//

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	CONTC/6494/2024	VS BHAKTA CHARAN MOHANTY, ENGNR IN CHIEF, W.R DEPT.	VS	0 //
92	D-CONTC/34954/2024 CONTC/6495/2024	GOLEKHA CHANDRA PANDA VS SATYABRATA SAHOO, IAS	ADV. VS	// 0 //
93	D-CONTC/36265/2024 CONTC/6496/2024	JYOTSNARANI DAS VS ASWATHY S, SECY., S AND ME	ADV VS	// 0 //
94	D-CONTC/36671/2024 CONTC/6497/2024	SUBHRANSHU MOHAN DASH VS DR. SANJUKTA SAHOO, DIRECTOR FAMILY WELFARE	ADV. VS	// 0 //
95	D-CONTC/36898/2024 CONTC/6498/2024	MUKESH KUMAR MALLICK VS PRASANNA PANDEY, BDO BARPALI	DEBENDRA NARAYAN PATTANAIAK VS	// 0 //
96	D-CONTC/37038/2024 CONTC/6499/2024	AMIYA KUMAR JENA VS NIBEDITA PANI, DEO, JAJPUR	ADV. VS	// 0 //
97	D-CONTC/37041/2024 CONTC/6500/2024	SUNANDA KUMAR NAYAK VS DR. SANTOSH KUMAR ROUT, D.E.O,CUTTACK	ADV. VS	// 0 //
98	D-CONTC/32766/2024 CONTC/6501/2024	CH. GAUR RAJU ACHARY VS STATE OF ODISHA	ADV. VS	// 0 //
99	D-CONTC/29780/2024 CONTC/6502/2024	RANJAN ROUT VS UTSAB MITRA	ADV VS	// 0 //
100	D-CONTC/37240/2024 CONTC/6503/2024	PURNA CHANDRA SAHOO VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
101	D-CONTC/37247/2024 CONTC/6504/2024	GOKULA CHANDRA KAR VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
102	D-CONTC/37319/2024 CONTC/6505/2024	AGAPIT TOPNO VS	SANDHYARANI PANI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/37444/2024 CONTC/6506/2024	ARAVIND AGRAWAL,COMMNR. CUM SECY. H.E. DEPT. AMRUTA MOHANTA VS BHAKTA CHARAN MOHANTY, ENGNR. IN CHIEF, W.R DEPT.	ADV. VS	// // ()
104	D-CONTC/37520/2024 CONTC/6507/2024	BIJAYA KUMAR SRICHANDAN VS SIDDARTH SHANKAR SWAIN, IAS	ADV. VS	// // ()
105	D-CONTC/37623/2024 CONTC/6508/2024	HIRALAL BEHERA VS ASWATHY S., IAS	ADV. VS	// // ()
106	D-CONTC/37698/2024 CONTC/6509/2024	MAMATA MOHAPATRA VS DHARANIDHAR NANDA, OAS	ADV. VS	// // ()
107	D-CONTC/37749/2024 CONTC/6510/2024	SADANANDA PATI VS NITIN KUSALKAR DAGUDU, IPS	KRISHNA CHANDRA SAHU VS	// // ()
108	D-CRLA/26193/2024 CRLA/846/2024	MEDISETTI SESHADRI VS STATE OF ODISHA(VIG.)	BHARAT BHUSAN ROURTRAY VS	SAMBALPUR VIGILANCE /40 /1999 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000017/2001
109	D-CRLMA/21155/2024 CRLMA/157/2024	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PIPLI /175 /2017 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000004/2021
110	D-CRLMC/23449/2024 CRLMC/3314/2024	MUKUNDA PRADHAN VS MAMA RANI NAYAK	MANAS KUMAR CHAND VS	// J.M.F.C.,KONARK(Puri) MISCA/0000034/2024
111	D-CRLMC/26078/2024 CRLMC/3315/2024	RANJAN RATH VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /590 /2024 ADDL.DISTRICT SESSIONS CUM SPL JU GR/0000044/2024
112	D-CRLMC/25442/2024 CRLMC/3316/2024	SHYAM SUNDAR NAYAK @ NAIK VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	SAMBALPUR VIGILANCE /70 /2014 A.D.J CUM SPL.JUDGE(VIG.),SAMBALP GR/0000063/2014
113	D-CRLMC/26060/2024 CRLMC/3317/2024	PRADEEP KUMAR SINGH VS STATE OF ODISHA	JYOTI RANJAN DEO VS	CAPITAL P.S. /712 /2021 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0003004/2023

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### CASES REGISTERED REPORT AS ON :31/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/26234/2024 CRLMC/3318/2024	MURALI MANOHAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000028/2019
115	D-CRLMC/25545/2024 CRLMC/3319/2024	E.SANKAR RAO VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	VIGILANCE PS (BERHAMPUR) /45 /2016 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000033/2016
116	D-CRLMC/26021/2024 CRLMC/3320/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	JAGATPUR /159 /2019 J.M.F.C,CUTTACK(Cuttack) GR/0000706/2019
117	D-CRLMC/26027/2024 CRLMC/3321/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	JAGATPUR /364 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0002027/2020
118	D-CRLMC/26103/2024 CRLMC/3322/2024	PITAMBAR MOHALIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	BHADRAK TOWN /49 /1999 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000451/1999
119	D-CRLMC/26029/2024 CRLMC/3323/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	JAGATPUR /369 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0002032/2020
120	D-CRLMC/26033/2024 CRLMC/3324/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	JAGATPUR /361 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0002019/2020
121	D-CRLMC/25824/2024 CRLMC/3325/2024	BISWAJIT PATTNAYAK@PATNAIK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	KHANDAGIRI P.S. /372 /2018 A.D.J.,BHUBANESWAR(Khordha ) CT/0000156/2019
122	D-CRLMC/26038/2024 CRLMC/3326/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	JAGATPUR /370 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0002033/2020
123	D-CRLMC/26123/2024 CRLMC/3327/2024	JAGANNATH NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 J.M.F.C.,KANTABANJI(Balangir) ICC/0000023/2019
124	D-CRLMC/26087/2024 CRLMC/3328/2024	NITIN KUMAR SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /180 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA TR/0000112/2024
125	D-CRLMC/26018/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	JAGATPUR /365 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3329/2024	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0002028/2020
126	D-CRLMC/22869/2024 CRLMC/3330/2024	KAMALA BISWAS VS STATE OF ODISHA	ABHILASH MISHRA VS	MOTU /73 /2021 DISTRICT AND SESSIONS JUDGE,MALKA
127	D-CRLMC/25050/2024 CRLMC/3331/2024	PRAVANJAN BEURA VS STATE OF ODISHA	MANORANJAN MISHRA VS	CT/0000108/2022 JAGATSINGPUR /13 /2019 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR
128	D-CRLMC/23679/2024 CRLMC/3332/2024	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CRREV/0000002/2023 PATTAPUR (ASKA) /168 /2016 NYAYADHIKARI G.N. /J.M.F.C,SANAKHAPUR
129	D-CRLMC/25413/2024 CRLMC/3333/2024	SUSANTA PANIGRAHI@SUSA@SUSANTA KUMAR PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0000167/2016 HINJILI (ASKA) /101 /2012 ASST. SESSIONS JUDGE, HINJILICUT(GATEWAY)
130	D-CRLMC/24382/2024 CRLMC/3334/2024	M/S SHRIRAM FINANACE LTD.,CUTTACK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	ST/0000015/2023 CHAULIAGANJA /132 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000571/2024
131	D-CRLMC/25538/2024 CRLMC/3335/2024	SANTOSH KUMAR HOTA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	SAHID NAGAR P.S. /127 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000283/2023
132	D-CRLMC/24578/2024 CRLMC/3336/2024	BIKRAM NAYAK @ KALIA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	DHARMASALA /512 /2022 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001412/2022
133	D-CRLMC/25652/2024 CRLMC/3337/2024	SHAIKH IMRAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	MANGALA BAG /81 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000191/2024
134	D-CRLMC/25131/2024 CRLMC/3338/2024	KULA SWAIN @ KULAMANI SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /9 /2009 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000016/2009
135	D-CRLMC/25728/2024 CRLMC/3339/2024	G.SUBASH CHANDRA BOSE VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	VIGILANCE PS (BERHAMPUR) /24 /1998 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000024/1998
136	D-CRLMC/24903/2024 CRLMC/3340/2024	SASMITA PRADHAN VS	DEBA PRASAD DAS VS	BHUBANESWAR VIGILANCE /20 /2004 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR

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137	D-CRLMC/25606/2024 CRLMC/3341/2024	STATE OF ODISHA(VIG.) RAMA KRUSHNA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TR/0000083/2007 MOHANA /27 /2018 J.M.F.C.,MOHANA(Gajapati ) GR/0000029/2018
138	D-CRLMC/25786/2024 CRLMC/3342/2024	KHIROD SUNANI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	KOMNA PS /101 /2017 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000045/2017
139	D-CRLMC/25270/2024 CRLMC/3343/2024	AKSHAY KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SABARANG /1 /2022 J.M.F.C.,BHADRAK(Bhadrak ) GR/0000004/2022
140	D-CRLMC/25739/2024 CRLMC/3344/2024	M/S RASHMI METALIKS LTD. VS STATE OF ODISHA(VIG.)	ALOK RANJAN MOHANTY VS	BALASORE VIGILANCE /8 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000004/2014
141	D-CRLMC/26059/2024 CRLMC/3345/2024	BHIMA@BHIMASEN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /73 /2023 JMFC, GONDIA(Dhenkanal) GR/0000183/2023
142	D-CRLMC/25758/2024 CRLMC/3346/2024	PRABODHA KUMAR NAYAK VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	DHAMNAGAR /164 /2019 J.M.F.C.,DHAMNAGAR(Bhadrak ) ICC/0000039/2023
143	D-CRLMP/24167/2024 CRLMP/1250/2024	RANJIT SAHU VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	BAGDIA /141 /2024 ( ) //
144	D-CRLREV/26245/2024 CRLREV/461/2024	SUKADEV@SIPUN BEHERA VS STATE OF ODISHA	SOMANATH NANDA VS	GHATAGAON /36 /2018 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000033/2018
145	D-CRLREV/24725/2024 CRLREV/462/2024	HRUSHI CHANDRA NIAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 ADDL.DISTRICT JUDGE,DHARAMGARH CRA/0000003/2021
146	D-CRLREV/25298/2024 CRLREV/463/2024	PRASANTA KUMAR DAS VS AJAY KUMAR LENKA	SURYAKANTA DWIBEDI VS	//0 A.D.J.,BALASORE(Baleshwar) CRA/0000014/2024
147	D-CRLREV/25563/2024 CRLREV/464/2024	AMBUJA PATEL VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 A.D.J.,SUNDARGARH(Sundargarh) CRA/0000002/2007

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-FAO/37685/2024 FAO/412/2024	SANTI KHOSALA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000074/2021
149	D-FAO/35362/2024 FAO/413/2024	MANOJ KUMAR TRIPATHY VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000252/2019
150	D-MACA/31532/2024 MACA/883/2024	D.M, NEW INDIA ASSURANCE CO.LTD VS SASHI SETHY	AMIT KUMAR NATH VS	// A.D.J.,ASKA(Ganjam) Mac/0000016/2019
151	D-MACA/35663/2024 MACA/884/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE VS JHARANA PATRA	PRASANTA KUMAR MAHALI VS	// 4TH MACT, JAJPUR ROAD(Jajapur ) Mac/0000023/2019
152	D-MATA/36409/2024 MATA/320/2024	MAMATA BEHERA VS PREMANANDA BEHERA	SAUMYA RANJAN PRADHAN VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000736/2021
153	D-RPFAM/37507/2024 RPFAM/250/2024	CHITTARANJAN DAS VS RANJITA DAS	SUJATA JENA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000053/2022
154	D-RVWPET/32540/2024 RVWPET/201/2024	MANAS RANJAN SAMAL VS EXCISE AND DISASTER MANAGEMENT DEPARTMENT	JAYDEEP PAL VS	// ) //
155	D-RVWPET/36727/2024 RVWPET/202/2024	SANTOSH KUMAR GUPTA VS AUTHORIZED OFFICER UCO BANK ZONAL OFFICE BBSR	NIRANJAN SINGH (1) VS	// ) //
156	D-TRP(C)/37320/2024 TRP(C)/264/2024	SUCHI MODI VS ADITYA KUMAR AGRAWAL	AKASH KUMAR PATAJOSHI VS	// CIVIL JUDGE(S.D.),KHARIAR(Nuapada ) Mat/0000075/2024
157	D-TRP(C)/37494/2024 TRP(C)/265/2024	PANKAJINI BARIK @ MINATIRANI BISWAL @ MINATHI RANI BARIKA VS SIMANCHAL BARIK	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000212/2024
158	D-TRP(C)/37537/2024 TRP(C)/266/2024	DIPISHREE DEEPIKA SAHOO VS ASHOK KUMAR SAHOO	RAJESH RANJAN SAHOO VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000314/2022
159	D-TRP(C)/37832/2024	SMITA SINGH	BISWARANJAN DALAI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/267/2024	VS PRATYUSH KUMAR HARICHANDAN	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000279/2024
160	D-WA/37487/2024 WA/2390/2024	STATE OF ODISHA VS LAXMAN KUMAR SAHU	BIPLAB MOHANTY, A.G.A. VS	// 0 //
161	D-WP(C)/30042/2024 WP(C)/21637/2024	DIPTI RANJAN DASH VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
162	D-WP(C)/31819/2024 WP(C)/21638/2024	MAMATA MISHRA VS STATE OF ODISHA	BIRANCHI KUMAR JENA VS	// 0 //
163	D-WP(C)/36092/2024 WP(C)/21639/2024	ANATH KUMAR ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
164	D-WP(C)/35314/2024 WP(C)/21640/2024	ANJANEYA CHARITABLE AND EDUCATION TRUST VS REGIONAL DIRECTORATE OF EDUCATION , BRAHMAPUR	OM SWARUP VS	// 0 //
165	D-WP(C)/36132/2024 WP(C)/21641/2024	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
166	D-WP(C)/35321/2024 WP(C)/21642/2024	JITEN KUMAR ROUTRAY VS ADDL CHIEF SECRETARY TO GOVT OF ODISHA	LALATENDU SAMAL VS	// 0 //
167	D-WP(C)/29670/2024 WP(C)/21643/2024	SUJATA NAYAK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
168	D-WP(C)/36137/2024 WP(C)/21644/2024	GHANASHYAM PUROHIT VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
169	D-WP(C)/33630/2024 WP(C)/21645/2024	JAYANTI SAHOO VS COMMISSIONER , CONSOLIDATION AND SETTLEMENT ODISHA,BBSR	SUBRATA MISHRA VS	// 0 //
170	D-WP(C)/33849/2024 WP(C)/21646/2024	SURESH CHANDRA SAHOO VS	SUBHENDU KUMAR DAS VS	// 0

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171	D-WP(C)/35350/2024 WP(C)/21647/2024	STATE OF ODISHA ANIL KUMAR SAMAL VS	BANABIHARI RAY VS	// // 0
172	D-WP(C)/36390/2024 WP(C)/21648/2024	STATE OF ODISHA BHAGABATI MAHAR VS	SUBHADUTTA ROUSTRAY VS	// // 0
173	D-WP(C)/35646/2024 WP(C)/21649/2024	STATE OF ODISHA SUKANTA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
174	D-WP(C)/33900/2024 WP(C)/21650/2024	COMMISSIONER OF CONSOLIDATION BHUBANESWAR HARE KRUSHNA BISOI VS	ADITYA NARAYAN DAS VS	// // 0
175	D-WP(C)/36264/2024 WP(C)/21651/2024	STATE OF ODISHA SAMPRIT PATTNAIK MOHANTY VS	SHAKTI DATTA TRIPATHY VS	// // 0
176	D-WP(C)/37024/2024 WP(C)/21652/2024	DIRECTOR TECHNICAL EDUCATION AND TRAINING , CUTTACK SUNARAM SABAT VS	SARADA DASH VS	// // 0
177	D-WP(C)/35861/2024 WP(C)/21653/2024	STATE OF ODISHA KAVIRAJ SWAIN VS	LALATENDU SAMAL VS	// // 0
178	D-WP(C)/34235/2024 WP(C)/21654/2024	STATE OF ODISHA SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0
179	D-WP(C)/36279/2024 WP(C)/21655/2024	CHAIRMAN S.T.A. CUTTACK DHRUBA CHARAN SAHOO VS	DEBASIS ROUT VS	// // 0
180	D-WP(C)/37028/2024 WP(C)/21656/2024	STATE OF ODISHA SUJATA ACHARYA VS	PRAVAT KUMAR NAYAK VS	// // 0
181	D-WP(C)/36398/2024 WP(C)/21657/2024	STATE OF ODISHA SANGRAM SWAIN VS	SUBHADUTTA ROUSTRAY VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/35485/2024 WP(C)/21658/2024	PRADEEP KUMAR SAHU VS BABISMITA SAHU	KULDEEP MOHANTY VS	// 0 //
183	D-WP(C)/32869/2024 WP(C)/21659/2024	SANTOSH KUMAR SAHOO VS R.T.O.ANGUL	MANAS RANJAN KHATUA VS	// 0 //
184	D-WP(C)/37061/2024 WP(C)/21660/2024	RATNESWAR JHA VS UNION OF INDIA	BIBHUTI BHUSAN SWAIN VS	// 0 //
185	D-WP(C)/36413/2024 WP(C)/21661/2024	NRUSINGH CHARAN MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
186	D-WP(C)/36171/2024 WP(C)/21662/2024	SRIBASHHYA ROUTRAY VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
187	D-WP(C)/34237/2024 WP(C)/21663/2024	NIRANJAN ROUT VS SUB COLLECTOR, BALASORE	BIDYADHAR PRADHAN VS	// 0 //
188	D-WP(C)/35851/2024 WP(C)/21664/2024	SANATANA RANA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
189	D-WP(C)/36405/2024 WP(C)/21665/2024	AJAYA KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
190	D-WP(C)/36809/2024 WP(C)/21666/2024	SATISH KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
191	D-WP(C)/36867/2024 WP(C)/21667/2024	ANUJ KUMAR SHARMA VS THE COLLECTOR CUM LAND ACQUISITION OFFICER	SURESH KUMAR JENA VS	// 0 //
192	D-WP(C)/36104/2024 WP(C)/21668/2024	NRUSINGH CHARANA MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
193	D-WP(C)/36833/2024	ASHOK KUMAR CHARCHI	PRADIPTA KUMAR PATTANAYAK	//

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	WP(C)/21669/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/36420/2024 WP(C)/21670/2024	PRADIPTA KUMAR NAYAK VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
195	D-WP(C)/34329/2024 WP(C)/21671/2024	SK. SABIR UDDIN VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //
196	D-WP(C)/34993/2024 WP(C)/21672/2024	HIMANSU MOHAN MISHRA VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
197	D-WP(C)/36861/2024 WP(C)/21673/2024	RAMLAL PATEL VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// 0 //
198	D-WP(C)/34919/2024 WP(C)/21674/2024	BASANTI KUMARI SETHI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
199	D-WP(C)/36452/2024 WP(C)/21675/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
200	D-WP(C)/36216/2024 WP(C)/21676/2024	LATIKA PARIDA VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
201	D-WP(C)/37231/2024 WP(C)/21677/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
202	D-WP(C)/37309/2024 WP(C)/21678/2024	SIKALU NARMADA VS STATE BANK OF INDIA	SASWAT KUMAR ACHARYA VS	// 0 //
203	D-WP(C)/37232/2024 WP(C)/21679/2024	KRISHNA CHANDRA DEBTA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
204	D-WP(C)/34938/2024 WP(C)/21680/2024	GANESH PAIK VS	GYANALOKA MOHANTY VS	// 0

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205	D-WP(C)/36333/2024 WP(C)/21681/2024	STATE OF ODISHA DILESWAR PRADHAN VS BANK OF BARODA,BHUBANESWAR	SARBESWAR SAHOO VS	// // 0 //
206	D-WP(C)/37234/2024 WP(C)/21682/2024	BYOMAKESH MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
207	D-WP(C)/37821/2024 WP(C)/21683/2024	SUBHAM KUMAR DORA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
208	D-WP(C)/37023/2024 WP(C)/21684/2024	MAMATA SAHU VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
209	D-WP(C)/36121/2024 WP(C)/21685/2024	AKSHAYA KUMAR BARIK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
210	D-WP(C)/36492/2024 WP(C)/21686/2024	JAYASHREE PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
211	D-WP(C)/37269/2024 WP(C)/21687/2024	DASARATHI SARANGI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
212	D-WP(C)/37340/2024 WP(C)/21688/2024	SANTOSH KUMAR RATHA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
213	D-WP(C)/37022/2024 WP(C)/21689/2024	ODISHA MINISTERIAL OFFICERS ASSOCIATION, SONEPUR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
214	D-WP(C)/36494/2024 WP(C)/21690/2024	ANANTA KISHORE SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
215	D-WP(C)/37293/2024 WP(C)/21691/2024	DINABANDHU PARIDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :31/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/37314/2024 WP(C)/21692/2024	BALARAM BEHERA VS UNION OF INDIA	CHITTA RANJAN PATNAIK VS	// 0 //
217	D-WP(C)/36899/2024 WP(C)/21693/2024	NIRUPAMA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
218	D-WP(C)/37154/2024 WP(C)/21694/2024	SAILENDRA NARAYAN PRAHARAJ VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
219	D-WP(C)/36669/2024 WP(C)/21695/2024	ODYSSEY LEISURE PVT. LTD., CUTTACK VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
220	D-WP(C)/37475/2024 WP(C)/21696/2024	CHIRANJIV CHAKRA VS ODISHA STAFF SELECTION COMMISSION	BHAWANI SANKAR PANIGRAHI VS	// 0 //
221	D-WP(C)/36540/2024 WP(C)/21697/2024	JYOTI RANJAN DASH VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
222	D-WP(C)/37156/2024 WP(C)/21698/2024	BINOD BIHARI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
223	D-WP(C)/36564/2024 WP(C)/21699/2024	MIR MAHAMMAD HASIMULLA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
224	D-WP(C)/36828/2024 WP(C)/21700/2024	MANASI DAS VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
225	D-WP(C)/37215/2024 WP(C)/21701/2024	MARGARET PANIGRAHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
226	D-WP(C)/37390/2024 WP(C)/21702/2024	SUKANTA KUMAR SWAIN VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
227	D-WP(C)/36829/2024	JYOTIRMAYEE DUTTA	SRINIVAS MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21703/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36570/2024 WP(C)/21704/2024	BINOD KUMAR MALLICK VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
229	D-WP(C)/37225/2024 WP(C)/21705/2024	BANAMALI SAHOO VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
230	D-WP(C)/37032/2024 WP(C)/21706/2024	BENUDHAR MOHAPATRA VS STATE INFORMATION COMMISSION ODISHA	ALOK KUMAR PANDA VS	// 0 //
231	D-WP(C)/34077/2024 WP(C)/21707/2024	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
232	D-WP(C)/37229/2024 WP(C)/21708/2024	YUDHISTHIR SINGH VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
233	D-WP(C)/37230/2024 WP(C)/21709/2024	JENAMANI PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
234	D-WP(C)/37241/2024 WP(C)/21710/2024	ANANDA CHANDRA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
235	D-WP(C)/35850/2024 WP(C)/21711/2024	M/S. ADITYA CRAFT AND PAPER PRIVATE LIMITED. VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), DEPTT. OF REVENUE, MINISTRY OF FINANCE	CHITRASEN PARIDA VS	// 0 //
236	D-WP(C)/36126/2024 WP(C)/21712/2024	BATAKRISHNA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/25771/2024 WP(C)/21713/2024	UNION OF INDIA VS RUDRA NARAYAN MISHRA	DEEPAK GOCHHAYATC.G.C VS	// 0 //
238	D-WP(C)/37602/2024 WP(C)/21714/2024	VIKASH PHARMACY COLLEGE, BARAGARH VS	PRATIK DASH VS	// 0

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### CASES REGISTERED REPORT AS ON :31/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/36206/2024 WP(C)/21715/2024	STATE OF ODISHA SHEKHA ABUTEHARA VS SANTILATA MISHRA	HRUDANANDA MOHAPATRA VS	// // 0 //
240	D-WP(C)/37762/2024 WP(C)/21716/2024	SABITRI INSTITUTE OF PHARMACY VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
241	D-WP(C)/37152/2024 WP(C)/21717/2024	FIROZ KUMAR PRADHAN VS MAHANADI COALFIELD LTD., SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //
242	D-WP(C)/37283/2024 WP(C)/21718/2024	ANGUL SUKINDA RAILWAY LTD, KHURDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
243	D-WP(C)/37419/2024 WP(C)/21719/2024	NABIN KUMAR SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
244	D-WP(C)/37285/2024 WP(C)/21720/2024	ANGUL SUKINDA RAILWAY LTD. BBSR VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
245	D-WP(C)/37429/2024 WP(C)/21721/2024	BIBHUPRASAD TRIPATHY VS MANAGEMENT OF M/S V.SOFT TECHNOLOGIES PVT.LTD	BAIDHAR SAHOO VS	// 0 //
246	D-WP(C)/37287/2024 WP(C)/21722/2024	ANGUL SUKINDA RAILWAY LTD, KHURDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
247	D-WP(C)/32756/2024 WP(C)/21723/2024	BHARATI SETHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
248	D-WP(C)/37267/2024 WP(C)/21724/2024	KRUPASINDHU PRADHAN VS BANK OF INDIA, BBSR	BIBHU PRASAD MOHANTY VS	// 0 //
249	D-WP(C)/37418/2024 WP(C)/21725/2024	SASMITA RANI SATAPATHY VS AJIT KUMAR DAS	BANSHIDHAR SATAPATHY VS	// 0 //

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### CASES REGISTERED REPORT AS ON :31/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/33422/2024 WP(C)/21726/2024	DHANESWAR SWAIN VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //
251	D-WP(C)/37904/2024 WP(C)/21727/2024	PRABHAT BEHERA VS REGISTRAR UTKAL UNIVERSITY OF CULTURE, SANSKRUTI VIHAR , MADANPUR	ASIT KUMAR CHAUDHURY VS	// 0 //
252	D-WP(C)/37562/2024 WP(C)/21728/2024	SURESH CHANDRA MISHRA VS ODISHA FOREST DEVELOPMENT CORPORATION LTD, BBSR	RAJIV KUMAR MAHANTA VS	// 0 //
253	D-WP(C)/37905/2024 WP(C)/21729/2024	AMULYA SIKANDAR VS REGISTRAR, UTKAL UNIVERSITY OF CULTURE, SANSKRUTI VIHAR, BBSR	ASIT KUMAR CHAUDHURY VS	// 0 //
254	D-WP(C)/37576/2024 WP(C)/21730/2024	B.BIPIN PRADHAN VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
255	D-WP(C)/37450/2024 WP(C)/21731/2024	SANGITA BADAIAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
256	D-WP(C)/37382/2024 WP(C)/21732/2024	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
257	D-WP(C)/37579/2024 WP(C)/21733/2024	SARAT KUMAR ROURAY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
258	D-WP(C)/33977/2024 WP(C)/21734/2024	HARIS CHANDRA DWIBEDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
259	D-WP(C)/36610/2024 WP(C)/21735/2024	LINGESWAR LARIA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
260	D-WP(C)/36291/2024 WP(C)/21736/2024	M/S. ADITYA CRAFT AND PAPERS PRIVATE LIMITED VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), DEPTT. OF REVENUE, MINISTRY OF FINANCE	CHITRASEN PARIDA VS	// 0 //
261	D-WP(C)/32804/2024	BHAGIRATHI JENA	DURGESH NARAYAN RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21737/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36416/2024 WP(C)/21738/2024	BASUDEBA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
263	D-WP(C)/36676/2024 WP(C)/21739/2024	J.JAGAMMA VS STATE OF ORISSA	JITENDRA KUMAR NAIK VS	// 0 //
264	D-WP(C)/37298/2024 WP(C)/21740/2024	SANATAN SWAIN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
265	D-WP(C)/37334/2024 WP(C)/21741/2024	JAYADEV OJHA VS STATE OF ODISHA	SARADA PRASANNA MOHARANA VS	// 0 //
266	D-WP(C)/36569/2024 WP(C)/21742/2024	SITA JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/34006/2024 WP(C)/21743/2024	BHAGABAN BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
268	D-WP(C)/36836/2024 WP(C)/21744/2024	BASANTA KUMAR SENAPATI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
269	D-WP(C)/32474/2024 WP(C)/21745/2024	APURBA PRATI HAR VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
270	D-WP(C)/36776/2024 WP(C)/21746/2024	PRADEEP KUMAR HOTA VS STATE OF ODISHA	SASMITA NAYAK VS	// 0 //
271	D-WP(C)/37364/2024 WP(C)/21747/2024	DIPTI RANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
272	D-WP(C)/36882/2024 WP(C)/21748/2024	PRAFULLA KUMAR SAHU VS	NRUSINGH CH. ROUT VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/37070/2024 WP(C)/21749/2024	STATE OF ODISHA BAHADAJHOLA PACS LTD VS	BIBHUTI BHUSAN SWAIN VS	// // ()
274	D-WP(C)/34194/2024 WP(C)/21750/2024	STATE OF ODISHA NIRANJAN PARIDA VS	RAJ BIMAL DAS VS	// // ()
275	D-WP(C)/36939/2024 WP(C)/21751/2024	STATE OF ODISHA BANSHIDHAR MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // ()
276	D-WP(C)/37368/2024 WP(C)/21752/2024	STATE OF ODISHA PRABODHA KUMAR PANDA VS	PRASANTA KUMAR NANDA VS	// // ()
277	D-WP(C)/35302/2024 WP(C)/21753/2024	STATE OF ODISHA HARAPRIYA SENAPATI VS	GHANASHYAM MUDULI VS	// // ()
278	D-WP(C)/37481/2024 WP(C)/21754/2024	STATE OF ODISHA PRAKRUTI BHUSAN RAY VS	SIDHESWAR MALLIK VS	// // ()
279	D-WP(C)/37640/2024 WP(C)/21755/2024	URBAN COOPERATIVE BANK LTD., CUTTACK TAPOMAYA PATTANAYAK VS	PRATAP CHANDRA MISHRA VS	// // ()
280	D-WP(C)/36957/2024 WP(C)/21756/2024	MITALI MADHUSMITA MALLICK AMIT RAJ VS	ARUN KUMAR PATRA VS	// // ()
281	D-WP(C)/36947/2024 WP(C)/21757/2024	STATE OF ODISHA JANMEJAYA RATH VS	SIDHARTHA MISHRA VS	// // ()
282	D-WP(C)/36961/2024 WP(C)/21758/2024	STATE OF ODISHA LALIT MOHAN SAHOO VS	ARUN KUMAR PATRA VS	// // ()
283	D-WP(C)/37057/2024 WP(C)/21759/2024	STATE OF ODISHA M/S. JAGANNATH SWAIN, CUTTACK VS	ITISHREE TRIPATHY VS	// // ()
		SUPERINTENDENT CGST AND CENTRAL EXCISE CUTTACK DIV		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/36964/2024 WP(C)/21760/2024	BISWAJIT AMBIKA PRASAD SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
285	D-WP(C)/37476/2024 WP(C)/21761/2024	BANSHIDHAR SAHOO VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
286	D-WP(C)/37060/2024 WP(C)/21762/2024	M/S. KAMBHU JENA, PURI VS JOINT COMMISSIONER OF STATE TAX (APPEAL)	ITISHREE TRIPATHY VS	// 0 //
287	D-WP(C)/36967/2024 WP(C)/21763/2024	SANDEEP KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
288	D-WP(C)/37605/2024 WP(C)/21764/2024	KIRTAN SAHOO VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
289	D-WP(C)/36236/2024 WP(C)/21765/2024	SARMISTHA PRADHAN VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
290	D-WP(C)/37067/2024 WP(C)/21766/2024	HIROJ KUMAR ACHARYA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
291	D-WP(C)/35250/2024 WP(C)/21767/2024	SHANTIRAM HEMBRAM VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
292	D-WP(C)/37048/2024 WP(C)/21768/2024	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
293	D-WP(C)/37604/2024 WP(C)/21769/2024	SWARNALATA BISWAL VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
294	D-WP(C)/37056/2024 WP(C)/21770/2024	MANORANJAN KAR VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
295	D-WP(C)/36362/2024	NARAYAN HATI	LAXMIKANTA MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21771/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37064/2024 WP(C)/21772/2024	UMAKANTA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
297	D-WP(C)/36555/2024 WP(C)/21773/2024	GANESWAR GIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
298	D-WP(C)/37455/2024 WP(C)/21774/2024	BIJAY KUMAR MISHRA VS DEPT. OF ATOMIC ENERGY, MUMBAI	MATRUGUPTA MISHRA VS	// 0 //
299	D-WP(C)/37109/2024 WP(C)/21775/2024	BIBHUTI BEHERA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
300	D-WP(C)/37071/2024 WP(C)/21776/2024	GIRIDHARI BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/37120/2024 WP(C)/21777/2024	SANTILATA MOHANTY VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
302	D-WP(C)/37074/2024 WP(C)/21778/2024	KAILASH CHANDRA SAMANTARAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
303	D-WP(C)/34486/2024 WP(C)/21779/2024	RAMAHARI RAULO VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
304	D-WP(C)/37222/2024 WP(C)/21780/2024	RAMA CHANDRA PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
305	D-WP(C)/37078/2024 WP(C)/21781/2024	GITARANI DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
306	D-WP(C)/34934/2024 WP(C)/21782/2024	HEMANTA KUMAR PANIGRAHI VS	HEMANTA KUMAR ROUT VS	// 0

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307	D-WP(C)/37223/2024 WP(C)/21783/2024	STATE OF ODISHA MUNINDRANATH MOHANTA VS	RANJIT SAMAL VS	// // ()
308	D-ABLAPL/24701/2024 ABLAPL/9542/2024	STATE OF ORISSA MAKUNDA @ MAKU MOHARANA VS	SUDARSAN BEHERA VS	// RANPUR /118 /2024 ()
309	D-ABLAPL/25835/2024 ABLAPL/9543/2024	STATE OF ODISHA AJU@AJAY KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// SALIPUR /427 /2023 ()
310	D-ABLAPL/25895/2024 ABLAPL/9544/2024	STATE OF ODISHA BABU GOCHHAYAT VS	JAYADEBA BEHERA VS	// JARAPADA /391 /2023 ()
311	D-ABLAPL/23786/2024 ABLAPL/9545/2024	STATE OF ODISHA PAWAN KUMAR JAIN VS	AJIT KUMAR PANDA VS	// SINDHIKELA PS /78 /2022 ()
312	D-ABLAPL/25666/2024 ABLAPL/9546/2024	STATE OF ODISHA PRAHALLAD NAIK VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /316 /2024 ()
313	D-ABLAPL/25897/2024 ABLAPL/9547/2024	STATE OF ODISHA NILU BISOI VS	PRAVAT KUMAR LENKA VS	// DASPALLA /317 /2023 ()
314	D-ABLAPL/25818/2024 ABLAPL/9548/2024	STATE OF ODISHA CHINMAYA BEHERA VS	AMLAN SHAKTI PAUL VS	// BADAGODA P.S. /646 /2023 ()
315	D-ABLAPL/25537/2024 ABLAPL/9549/2024	STATE OF ODISHA MITU DAS VS	SAPAN KUMAR LENKA VS	// MANCHESWAR P.S. /353 /2024 ()
316	D-ABLAPL/25777/2024 ABLAPL/9550/2024	STATE OF ODISHA SAMEER ANSARI VS	SOUMYA RANJAN DAS VS	// PLANTSITE /430 /2023 ()
317	D-ABLAPL/25689/2024 ABLAPL/9551/2024	STATE OF ODISHA BANKIA @ GOURANGA CHARAN BEHERA VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// BANKI /270 /2024 () //

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318	D-ABLAPL/25697/2024 ABLAPL/9552/2024	AMERESH BISWAL VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BADAGODA P.S. /435 /2024 () //
319	D-ABLAPL/25828/2024 ABLAPL/9553/2024	SOUMYA RANJAN PATRA VS STATE OF ODISHA	RAJJEET ROY VS	BHARATPUR PS /527 /2024 () //
320	D-ABLAPL/25968/2024 ABLAPL/9554/2024	BIKU SAHU @ KHAGENDRA SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 () //
321	D-ABLAPL/25977/2024 ABLAPL/9555/2024	JALADHAR MOHANTY VS STATE OF ODISHA	AMRITA MISHRA VS	DHARMASALA /646 /2024 () //
322	D-ABLAPL/25978/2024 ABLAPL/9556/2024	SK ABDUL SAHID @ SHAKH BUTA VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHARMASALA /616 /2024 () //
323	D-ABLAPL/25993/2024 ABLAPL/9557/2024	ANANTA CHHURA @ ANTA CHHURA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SINDHIKELA PS /217 /2024 () //
324	D-ABLAPL/25929/2024 ABLAPL/9558/2024	MIRZA JAHIR ABAS BAIG VS STATE OF ODISHA	SANGRAM MISHRA VS	BINJHARPUR /461 /2024 () //
325	D-ABLAPL/24038/2024 ABLAPL/9559/2024	LAXMI PANGI VS STATE OF ODISHA	SARBESWAR SAHOO VS	KORAPUT TOWN /305 /2022 () //
326	D-ABLAPL/24198/2024 ABLAPL/9560/2024	PABITRA BHOI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KANAS /196 /2024 () //
327	D-ABLAPL/25582/2024 ABLAPL/9561/2024	DASARATH MAJHI VS STATE OF ODISHA	DEBASIS MISHRA VS	BAMBARI /117 /2024 () //
328	D-ABLAPL/23924/2024 ABLAPL/9562/2024	MERU BISWAL VS STATE OF ODISHA	ANNAND SANKAR JENA VS	KANAS /150 /2024 () //
329	D-ABLAPL/25833/2024	BIRAJA KINKAR NAYAK	SUKANTA KUMAR DALAI	KHUNTUNI /165 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9563/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/25837/2024 ABLAPL/9564/2024	RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /278 /2024 () //
331	D-ABLAPL/25839/2024 ABLAPL/9565/2024	RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /277 /2024 () //
332	D-ABLAPL/24015/2024 ABLAPL/9566/2024	SIKHAR SAHOO@SAHU VS STATE OF ODISHA	ANNANDA SANKAR JENA VS	JODAPADAR /144 /2024 () //
333	D-ABLAPL/25847/2024 ABLAPL/9567/2024	ANIL KUMAR ROUT VS STATE OF ODISHA	MAHES DAS VS	DELANGA /312 /2024 () //
334	D-ABLAPL/24033/2024 ABLAPL/9568/2024	KESU PRADHAN @ KISHOR KUMAR PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI SADAR /180 /2024 () //
335	D-ABLAPL/25928/2024 ABLAPL/9569/2024	CHANDRAKANTA JENA @ CHANDAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI RAMACHANDRAPUR /433 /2024 () //
336	D-ABLAPL/26010/2024 ABLAPL/9570/2024	BUDHIA @ RAMAKANTA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /222 () //
337	D-ABLAPL/25965/2024 ABLAPL/9571/2024	SATYA MOHAN MISHRA VS STATE OF ODISHA	SRINIBAS NANDA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud 2(C)CC/0001202/2024
338	D-ABLAPL/26012/2024 ABLAPL/9572/2024	BINODINI MANDHATA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /255 /2024 () //
339	D-ABLAPL/26235/2024 ABLAPL/9573/2024	KULAMANI MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /238 /2024 () //
340	D-ABLAPL/26246/2024 ABLAPL/9574/2024	HARIPADA BHUYAN VS	ARJUNA CHARANA BEHERA VS	BALIAPAL /148 /2024 ()

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341	D-ABLAPL/26200/2024 ABLAPL/9575/2024	STATE OF ODISHA CHANDRAKANTA BHOLA VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /284 /2024 ()
342	D-ABLAPL/26002/2024 ABLAPL/9576/2024	STATE OF ODISHA MADHAB BAGARTY VS	RAMANANDA THANAPATI VS	// BOLANGIR TOWN /408 /2024 ()
343	D-ABLAPL/26003/2024 ABLAPL/9577/2024	STATE OF ODISHA ARIF KHAN VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /168 /2024 ()
344	D-ABLAPL/26025/2024 ABLAPL/9578/2024	STATE OF ODISHA RAJESH SAHOO VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /195 /2023 ()
345	D-ABLAPL/26201/2024 ABLAPL/9579/2024	STATE OF ODISHA CHANDRAKANTA BHOLA VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /282 /2024 ()
346	D-ABLAPL/26042/2024 ABLAPL/9580/2024	STATE OF ODISHA BIKASH THAPA VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH RURAL /179 /2024 ()
347	D-ABLAPL/26043/2024 ABLAPL/9581/2024	STATE OF ODISHA BIKASH THAPA VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH RURAL /180 /2024 ()
348	D-ABLAPL/26233/2024 ABLAPL/9582/2024	STATE OF ODISHA ANANTA CHARAN MALLIK @ ANANTA MALIK VS	ARIJEET MISHRA VS	// PANIKOILI /371 /2024 ()
349	D-ABLAPL/24981/2024 ABLAPL/9583/2024	STATE OF ODISHA MAMATA DAS VS	BYOMAKESH TRIPATHY VS	// //0 ()
350	D-ABLAPL/26045/2024 ABLAPL/9584/2024	STATE OF ODISHA PRASANTA KUMAR NAYAK@PRASANT NAYAK VS	SOUBHAGYA KUMAR DASH VS	// MAHILA (BERHAMPUR) /88 /2024 ()
351	D-ABLAPL/25570/2024 ABLAPL/9585/2024	STATE OF ODISHA SANTOSH KUMAR KHILAR VS STATE OF ODISHA	CHIRANJIB ROUT VS	// BANARAPAL /317 /2024 () //

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352	D-ABLAPL/26114/2024 ABLAPL/9586/2024	PINKU BEHERA VS STATE OF ODISHA	SOUMI DAS VS	INDUASTRIAL,NISA /228 /2024 () //
353	D-ABLAPL/26236/2024 ABLAPL/9587/2024	JUGAL PADHAN @ JUGAL BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	AMBABHONA /235 /2023 () //
354	D-ABLAPL/26252/2024 ABLAPL/9588/2024	RATIKANTA BEHERA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	RAJKANIKA /288 /2024 () //
355	D-ABLAPL/26261/2024 ABLAPL/9589/2024	SANTOSH PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /248 /2024 () //
356	D-ABLAPL/26241/2024 ABLAPL/9590/2024	SANDIP @ PANU @ PRADIP SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /367 /2024 () //
357	D-ABLAPL/26265/2024 ABLAPL/9591/2024	AJU MALIK @ AJIT MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /666 /2024 () //
358	D-ABLAPL/26269/2024 ABLAPL/9592/2024	ASHOK BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	PURUSHOTTAMPUR /446 /2021 () //
359	D-ABLAPL/26288/2024 ABLAPL/9593/2024	ANIRUDHA PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /806 /2024 () //
360	D-ABLAPL/26127/2024 ABLAPL/9594/2024	NARAHARI NAIK @ RAHUL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HANDAPA /231 /2023 () //
361	D-ABLAPL/26273/2024 ABLAPL/9595/2024	SABITA SAHOO VS STATE OF ODISHA(VIG.)	NITYANANDA MOHAPATRA VS	CUTTACK VIGILANCE /7 /2024 () //
362	D-ABLAPL/26128/2024 ABLAPL/9596/2024	MANAS KUMAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PIPLI /354 /2024 () //
363	D-ABLAPL/26065/2024	SATYA @ SATYABRATA MALIK	SATYA NARAYAN MISHRA 4	MARINE KASIA /14 /2024

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	ABLAPL/9597/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/26140/2024 ABLAPL/9598/2024	NIRANJAN SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	RENGALI (SAMBALPUR) /136 /2024 () //
365	D-ABLAPL/25971/2024 ABLAPL/9599/2024	MANJULATA SAHU @ MANJALA SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 () //
366	D-ABLAPL/26107/2024 ABLAPL/9600/2024	GEDI MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /112 /2024 () //
367	D-ABLAPL/26037/2024 ABLAPL/9601/2024	JHADESWAR SAHU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	BARKOTE /384 /2024 () //
368	D-ABLAPL/26148/2024 ABLAPL/9602/2024	SEK SULATAN @ SK SULTAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /236 /2024 () //
369	D-ABLAPL/26172/2024 ABLAPL/9603/2024	LIPU SAMAL VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /198 /2024 () //
370	D-ABLAPL/26057/2024 ABLAPL/9604/2024	TRILOCHAN SAMAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIKUDA /211 /2024 () //
371	D-ABLAPL/26204/2024 ABLAPL/9605/2024	CHANDRAKANTA BHOLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /283 /2024 () //
372	D-ABLAPL/26176/2024 ABLAPL/9606/2024	MANOJ MAJHI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JAMANKIRA /15 /2024 () //
373	D-ABLAPL/26306/2024 ABLAPL/9607/2024	JYOTI RANJAN PATTANAIAK VS STATE OF ODISHA	NIHAR RATH VS	DELANGA /312 /2024 () //
374	D-ABLAPL/26185/2024 ABLAPL/9608/2024	KUNA BARIHA VS	SURAJ MOHANTY VS	RAMPUR (SONEPUR) /42 /2021 ()

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375	D-ABLAPL/26311/2024 ABLAPL/9609/2024	STATE OF ODISHA LUCKY @ SAMEER JENA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /287 /2024 ()
376	D-ABLAPL/26188/2024 ABLAPL/9610/2024	STATE OF ODISHA MAMATA RANI SETHY VS	RATIKANTA MOHAPATRA VS	// / /0 ()
377	D-ABLAPL/26058/2024 ABLAPL/9611/2024	STATE OF ODISHA(VIG.) SADANANDA @ MANOJ HARPAL VS	PRANAB RANJAN CHHATOI VS	// TUSRA /150 /2024 ()
378	D-ABLAPL/23979/2024 ABLAPL/9612/2024	STATE OF ODISHA KHAGESWAR RANA VS	JNYANANANDA PANDA VS	// / /0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand
379	D-ABLAPL/26315/2024 ABLAPL/9613/2024	STATE OF ODISHA BAJI KHAN @ ABDUL KAYUM KHAN VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000132/2024 KHURDA MODEL /294 /2024 ()
380	D-ABLAPL/26345/2024 ABLAPL/9614/2024	STATE OF ODISHA KALU KHORA VS	MANORANJAN PADHY VS	// PAPADAHANDI /76 /2019 ()
381	D-ABLAPL/25964/2024 ABLAPL/9615/2024	STATE OF ODISHA RAJANI SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	// KOMNA PS /170 /2024 () //